

Annexure – 8

Name of the corporate debtor: Blu- Smart Mobility Tech Private Limited; Date of commencement of CIRP: 14.10.2025; List of creditors as on: 02.01.2026
List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	Delhi Airport Parking Services Private Limited	U63030DL2010PTC198985	27-10-2025	33652335.58	33652335.58	Operational Creditor (Others)	0.00	0.00	No	18.61	0.00	0.00	0.00	0.00	Claim has been Provisionally collated/admitted	
2	Team Vertex Cosmos Private Limited	U72900DL2021PTC383798	28-10-2025	21067141.60	19072485.91	Operational Creditor (Others)	0.00	0.00	No	10.55	0.00	0.00	1994655.69	0.00	Interest not collated/admitted	
3	BLU Smart Mobility Limited Ritesh Prakash Adatiya Authorized Director	U74999GJ2018PLC104895	28-10-2025	41277895.15	0.00	Operational Creditor (Others)	0.00	0.00	Yes	0.00	0.00	0.00	41277895.15	Under verification as additional information is awaited		
4	Hindustan Thompson Advertising Limited	U74999MH2019FLC323334	28-10-2025	2350538.00	2312038.00	Operational Creditor (Others)	0.00	0.00	No	1.28	0.00	0.00	38500.00	0.00	TDS amount not admitted, legal liability towards the Income tax Department	
5	Blu Smart Fleet Private Limited	U63090GJ2019PTC106075	28-10-2025	1646124349.35	0.00	Operational Creditor (Others)	0.00	0.00	Yes	0.00	0.00	0.00	1646124349.35	Under verification as additional information is awaited		
6	TIM Delhi Airport Advertising Pvt Ltd.	U74999DL2010PTC203419	28-10-2025	13124609.00	13124609.00	Operational Creditor (Others)	0.00	0.00	No	7.26	0.00	0.00	0.00	0.00	Claim has been Provisionally collated/admitted	
7	Unicorn Post Media Solutions Private Limited	U72300HR2013PTC050631	28-10-2025	5472069.69	4865895.40	Operational Creditor (Others)	0.00	0.00	No	2.69	0.00	0.00	606174.29	0.00	Interest not collated/admitted	
8	Thoughtsol Infotech Limited	U72200DL2013PLC257939	01-11-2025	1916035.34	1871825.70	Operational Creditor (Others)	0.00	0.00	No	1.04	0.00	0.00	44209.64	0.00	TDS amount not admitted, legal liability towards the Income tax Department	
9	Lepton Software Export and Research Private Limited	U72200DL1994PTC333197	04-11-2025	64781682.70	50442155.56	Operational Creditor (Others)	0.00	0.00	No	27.90	0.00	0.00	14339527.14	0.00	TDS and interest not collated/admitted	
10	Umbrella Infocare Private Limited	U72200DL2012PTC244715	13-11-2025	44931621.24	44931621.24	Operational Creditor (Others)	0.00	0.00	No	24.85	0.00	0.00	0.00	0.00	Claim has been Provisionally collated/admitted	
11	Ideacafe Agency Pvt Ltd	U70109MH2020PTC338314	21-11-2025	7065775.00	5800000.00	Operational Creditor (Others)	0.00	0.00	No	3.21	0.00	0.00	1265775.00	0.00	TDS and interest not collated/admitted	
12	Kundan Singh Mehra		0	12-12-2025	1292.00	0.00	Operational Creditor (Others)	0.00	0.00	No	0.00	0.00	0.00	1292.00	Under verification as additional information is awaited	
13	Harkesh Kumar	AETPK4372C		17-12-2025	739.00	0.00	Operational Creditor (Others)	0.00	0.00	No	0.00	0.00	0.00	739.00	Under verification as additional information is awaited	
14	Modulus Infoservices Pvt Ltd	U72900DL2012PTC236691		18-12-2025	257240.00	236000.00	Operational Creditor (Others)	0.00	0.00	No	0.13	0.00	0.00	21240.00	0.00	Interest not collated/admitted
				1882023323.65	176308966.39			0.00	0.00		97.50	0.00	0.00	18310081.76	1687404275.50	

Claims have been provisionally collated/admitted based on the documents and declarations submitted, in accordance with the Insolvency and Bankruptcy Code, 2016 and other available records of the corporate debtor. The collated/admitted amounts are subject to revision upon verification of records and receipt of additional supporting documents, as per applicable provisions.